

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

ITEM No.207  
**CP(IB)/142(AHM)2023**

**Proceedings under Section 9 IBC**

**IN THE MATTER OF:**

Shubh Cotton

.....Applicant

Vs.

Rajeshwari Cotspin Limited

.....Respondent

**Order delivered on: 21/02/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**

**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant

: Ms. Vidhi Nayak, Adv. for Mr. Mohit Gupta, Adv.

For the Respondent

: None

**ORDER**

Ld. Counsel for the applicant seeks time to file rejoinder.

List for further consideration on 05.04.2024.

-Sd-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

-Sd-

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**